GOVERNMENT OF INDIA
LABOUR
LOK SABHA

UNSTARRED QUESTION NO:850
ANSWERED ON:08.12.2003
WORKERS KILLED AND INJURED IN COAL MINE
AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO

Will the Minister of LABOUR be pleased to state:

(a) the number of workers killed and injured due to the collapse of the roof of a coal mine in the Ramagundam area;

(b) the reasons for the occurrence of the accident; and

(c) the steps taken to avert such accidents in future?

Answer

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

(a): In the accident which occurred in Godavari Khani No. 8A incline mine on 17.10.2003 situated in Ramagundam Area, 10 persons were killed and two persons suffered serious injuries.

(b): The preliminary inquiry has pointed out that 11 workers were engaged under the supervision of a Sirdar in a slice of a depillaring district where reduction of the rib against goaf was under progress. Suddenly a massive fall occurred in the goaf which, after over riding remnant rib covered the entire workplace, inflicting fatal/serious injuries.

(c): The Directorate General of Mines Safety has withdrawn the permission for depillaring in that mine and the management have been advised to propose modified method of extraction in consultation with a scientific organization.

A meeting of Chairman and Managing Directors of Coal Companies and Heads of Scientific & Educational Institutions was convened by the DGMS on 7.11.2003 where the matter was discussed in detail and it was decided that number of persons engaged in the working face will be reduced to minimum by dispensing with manual loading in a time bound manner. It was also decided that while doing so, the following should also be looked into:-

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(i)    Introduction of mechanized roof bolting machines.

(ii)   Use of Resin capsules in place of cement capsules.

(iii)  Up grade the skills of First line supervisors by suitable training.

(iv)   Upgrading Supervisors level in the back-shifts.

(v)    Co-ordination with scientific institutions for alternate method of mining.
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